

(c) Due to the limited number of vacancies it is not possible to absorb all the officers in Government service. Efforts are being made to find them jobs in semi-Government and private concerns.

Those who could not be absorbed are granted the following concessions:—

- (i) Officers with less than 10 years qualifying service are given Mustering Out gratuity.
- (ii) Officers with more than 10 years qualifying service are entitled to pension in addition to special gratuity.

FELLOWSHIPS TO FRENCH GRADUATES

958. **Dr. Ram Subhag Singh:** Will the Minister of Education be pleased to state:

(a) whether the Government of India award any fellowships to French graduates for research works and teaching at Indian Universities; and

(b) if so, the number of such fellowships?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes, Sir.

(b) Nine *ad hoc* fellowships were awarded in 1950-51. Six fellowships are proposed to be awarded in 1953-54.

REPORT OF UNESCO STUDY ON COMPULSORY EDUCATION IN INDIA

959. **Shri S. N. Das:** Will the Minister of Education be pleased to state:

(a) whether the Government of India have received the report of a UNESCO study on compulsory education in India; and

(b) whether the report has been considered by Government?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) The Government have received the Unesco Study on 'Compulsory Education in India'. This is not a report to the Government but a study submitted by the authors in their individual capacity to Unesco.

(b) Does not arise.

DISPLACED PERSONS IN MANIPUR STATE

960. **Shri Gidwani:** (a) Will the Minister of Rehabilitation be pleased to state the number of displaced persons in Manipur State?

(b) How many of them are settled on land?

(c) How many of them have received loans and for what purpose?

(d) How many families have been provided with accommodation?

(e) How many are gainfully employed?

The Minister of Rehabilitation (Shri A. P. Jain): (a) 1,719 displaced persons.

(b) 406 families.

(c) 389 agriculturist families were given loans for the purchase of cattle, implements and seeds and 12 families of carpenters were given only house building loans.

(d) No built accommodation was provided. Land for home-stead or house building loans were granted to 418 families.

(e) Almost all the families sent to Manipur are gainfully employed.

VISIT OF FISH CULTURE CONSULTANT TO MANIPUR

961. **Shri L. J. Singh:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that Government have deputed Shri Sunder Lal Hora, D.Sc., F.N.I., fish culture consultant to F.A.O. and Director of Zoological Survey of India, to Manipur; and

(b) if so, what is the purpose of his visit and what are his activities there?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). Dr. Hora visited Manipur on 11th February, 1953 to inspect and direct further work of a party of officers of the Zoological Survey of India, who were carrying out a faunistic survey in the Manipur Valley.

ELECTION PETITIONS (HYDERABAD)

962. **Shri H. G. Vaishnav:** (a) Will the Minister of Law be pleased to state the number of Election Petitions that have so far been filed regarding the Election to the Hyderabad State Legislature as well as Elections to the Parliament from that State?

(b) How many of them are still pending before the Election Tribunal?

The Minister of Law and Minority Affairs (Shri Biswas): (a) Three petitions relating to elections to the

Hyderabad State Legislature and none relating to elections to Parliament from that State have so far been filed.

(b) One petition is still pending before the Election Tribunal.

जोइंट स्टाक कम्पनियां

१६३. सेठ गोविन्द दास : क्या वित्त मंत्री यह बतलाने की कृपा करेंगे :

(क) कितनी जोइंट स्टाक कम्पनियां (संयुक्त स्कन्द समवाय) १९५२ में अपने आप ही बन्द हो गईं ;

(ख) कितनी जोइंट स्टाक कम्पनियों को सरकार ने जांच के पश्चात् १९५२ में बन्द करने का आदेश दिया था ; और

(ग) कितनी जोइंट स्टाक कम्पनियों को उसी अवधि में दूसरी कम्पनियों के साथ भिजा दिया गया ?

The Minister of Finance (Shri C. D. Deshmukh): (a) to (c). The information is being collected from various State Governments and will be placed on the Table of the House as early as possible.

शिक्षा पर व्यक्ति व्यय

१६४. सेठ गोविन्द दास : क्या शिक्षा मंत्री यह बतलाने की कृपा करेंगे :

(क) कौन-सा राज्य शिक्षा की निम्न-लिखित श्रेणियों पर प्रति व्यक्ति के अनुपात से अधिकतम व्यय कर रहा है :

(१) प्रारम्भिक शिक्षा ;

(२) माध्यमिक शिक्षा ; और

(३) उच्च (विश्वविद्यालय) शिक्षा ;

(ख) कौन-सा राज्य उच्च शिक्षा पर अधिकतम व्यय करता है ; और

(ग) कौन-सा राज्य बयस्क शिक्षा में अग्रणी है ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 38.]

(c) It is not possible to give a reply to the question as formulated.

SCHOLARSHIPS FOR STUDIES ABROAD

965. Prof. D. C. Sharma: Will the Minister of Education be pleased to state how many students from the State of the Punjab applied for scholarships for studies in foreign countries during the year 1952?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): No record of such applications is kept, as, apart from one scholarship a year for Parts 'C' and 'D' States, the Government of India award no scholarships to students for study abroad.

"JANA KALYAN"

966. Shri Dasaratha Deb: Will the Minister of States be pleased to state:

(a) whether there is a Weekly paper known as "Jana Kalyan" in Agartala;

(b) whether the said paper directly preaches communalism;

(c) whether the paper editorially incites displaced persons to attack tribals and minority people; and

(d) whether this paper is subsidised by the Government of Tripura in the form of advertisement?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes.

(b) No; the paper does not preach communalism directly or indirectly.

(c) No such editorial has been noticed.

(d) No; the paper receives Government advertisements for publication like other local newspapers of Tripura.

SEIZURE OF GUNS IN TRIPURA

967. Shri Dasaratha Deb: (a) Will the Minister of States be pleased to state how many Muzzle loading and shot guns were seized by the Government of Tripura from the peasants of Belonia and Sabroom (Tripura) in the name of renewal of licence and for how long they were detained in the court up till now?